

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 153 of 2005

Jabalpur, this the 1st day of April, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Ms. Sadhna Srivastava, Judicial Member

Shri L.L. Sahu, S/o. Shri P.L. Sahu,
Aged about 53 years, Working as SPM,
(LSG) Bai Ka Bagicha Post Office at Jabalpur. Applicant

(By Advocate – Shri S. Paul)

V e r s u s

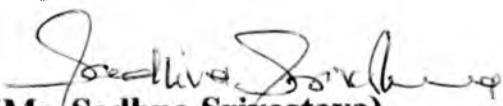
1. Union of India, through Secretary
Dept. of Posts and Telegraph, New Delhi.
2. Chief Post Master General, Chhattisgarh
Circle, Raipur Chhattisgarh.
3. Asstt. Director, (Staff), Chhattisgarh Circle,
Raipur Chhattisgarh.
4. Senior Supdt. Of Posts, Jabalpur Division,
Jabalpur M.P. Respondents

(By Advocate – Shri M. Chourasia)

O R D E R (Oral)

By M.P. Singh, Vice Chairman –

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn.


(Ms. Sadhna Srivastava)
Judicial Member


(M.P. Singh)
Vice Chairman